

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. No. 1 of 2011

Dated :25th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member

Subject :- Suo motu action on the
letter received from the
Ministry of Power

Counsel for the Petitioner : Mr. Amit Kapur, Mr. Buddy A. Ranganadhan,
Mr. R.K. Mehta, Amicus Curiae
Counsel for the Respondents : Mr. G. Umopathy for TNERC
Mr. C.K. Rai for Rajasthan & Tripura
Electricity Regulatory Commission

ORDER

Written notes have been filed by Mr. Amit Kapur. We have heard the learned counsel appearing for Rajasthan, Tripura and Tamil Nadu Electricity Regulatory Commissions.

Post the matter for further hearing on **12.09.2011 at**
2.30 p.m.

(Rakesh Nath)
Technical Member

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak